

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 413
IA/5439/ND/2022 in IB/919/ND/2020

IN THE MATTER OF:

Aman Chhabra	...	Applicant
Versus		
Mascot Soho Homes Pvt Ltd	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashish Yadav, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
15.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV